

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

O.A. NO. 620 / 2022

IN THE MATTER OF:

KAUSHAL KISHORE VISHWAKARMA

...APPLICANT

VERSUS

STATE OF PUNJAB AND OTHERS

...RESPONDENTS

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NDOH : 05.02.2025

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Through

Juvas Rawal

(SUNIL TYAGI) (YESHI RINCHHEN)
(JUVAS RAWAL)

Counsels for the Respondent No.4

ZEUS LAW ASSOCIATES

2, Palam Marg, Vasant Vihar, New Delhi - 110 057

Tel.: 011- 41733090; 8810213725

Email Id: zeus@zeus.firm.in

Place: New Delhi

Date: 17.01.2025

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
O.A. NO. 620 / 2022



IN THE MATTER OF:

KAUSHAL KISHORE VISHWAKARMA

...APPLICANT

VERSUS

STATE OF PUNJAB AND OTHERS

...RESPONDENTS

AFFIDAVIT

I, Tarun Kumar Batra, S/o Shri Kundan Lal Batra, aged about 58 years, R/o NFL Township, Bathinda, Punjab, do hereby solemnly affirm and state as under:

1. I am the Chief General Manager of National Fertilizers Limited, Bhatinda - i.e., the Respondent No.4 in the present proceedings. I am fully conversant with the facts of the case and thus competent and authorised to swear this Affidavit.
2. This Hon'ble Tribunal vide Order, dated 15.10.2024, in the captioned Application, directed Respondent No.4 to file an Action Plan for disposal of carbon slurry by exploring methodologies for expeditious disposal of the same. The present Affidavit is being filed in compliance of the same.
3. It may be noted that a Reply, dated 27.02.2023; an Affidavit, dated 31.07.2023; an Additional Affidavit, dated 03.10.2023; another Additional Affidavit, dated 22.11.2023; Action Plan, dated 05.02.2024; and Compliance Report, dated 05.10.2024, have also been filed on behalf of the Respondent

T. Batra

No.4 in the present proceedings before this Hon'ble Tribunal. The contents thereof are not being repeated herein for the sake of brevity and the same may kindly be read as part and parcel of the present Affidavit.



CURRENT STATUS

4. As on 16.01.2025, there is an estimated quantity of 33853.140 MT of carbon slurry lying in the ponds of the Respondent No.4. Since the re-lifting of the carbon slurry commenced on 23.11.2023, in furtherance of Amendment No.2, dated 08.11.2023, to the Sale Order No.393, an estimated quantity of 4403.970 MT of carbon slurry has been lifted by the Respondent No.5. In continuation to Sale Order Amendment No. 2, Amendment No. 3 to Sale Order No. 393 was issued on 30.09.2024 and accordingly the lifting period was extended till 24.02.2025.

COMPLIANCES / EFFORTS PUT IN BY RESPONDENT NO.4

I. RESPONDENT NO.5 (M/S SHUBHAM SALES & CO.)

5. It is pertinent to point out that the Respondent No.5 has failed to lift the complete material i.e. - 'carbon slurry' within the stipulated time period, even after various extensions granted by the Respondent No.4. The Respondent No.5 has not lifted any material after 31.10.2024.

It is relevant to state that the Respondent No. 5 requested the Respondent No. 4 vide letter dated 09.10.2024 to allow them to shift the left over material of Pond No. 1 to Pond No. 6A for segregation using screening machine to facilitate fast disposal of Carbon Slurry. The Respondent No. 4 allowed the same vide letter dated 18.10.2024. However, the Respondent No. 5 has not taken any action regarding the same.

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Copy of letter, dated 09.10.2024, sent by the Respondent No. 5 to Respondent No.4, is attached herewith and marked as **DOCUMENT – 1**.

Copy of letter, dated 18.10.2024, sent by the Respondent No. 4 to Respondent No.5, is attached herewith and marked as **DOCUMENT – 2**.

6. In order to dispose of the carbon slurry lying in the ponds, the Respondent No.4, in a timely and prompt manner wrote letter, dated 07.11.2024, to Respondent No.5, highlighting the delay on its part to lift the material i.e.- 'carbon slurry' inspite of full support being extended by Respondent No.4 to lift the same.

Copy of letter, dated 07.11.2024 is attached herewith and marked as **DOCUMENT – 3**.

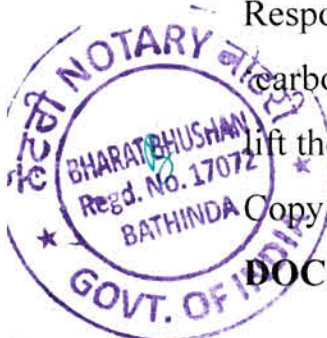
7. The Respondent No.4, sent a reminder letter, dated 19.11.2024, to Respondent No.5, raising the issue of delay again and simultaneously requested: (i) to expedite the lifting of carbon slurry from the ponds to ensure the completion of lifting by 24.02.2025; and (ii) to submit an action plan for expeditious lifting of carbon slurry at the earliest.

Copy of letter, dated 19.11.2024 is attached herewith and marked as **DOCUMENT – 4**.

8. Despite the repeated reminders by the Respondent No.4, Respondent No.5 has failed to lift the material from the ponds after 31.10.2024. Thereafter, Respondent No.4 wrote emails, dated : (i) 30.11.2024; and (ii) 11.12.2024; to Respondent No.5, underlining the issue that in order to complete the lifting by 24.02.2025, Respondent No.5 will have to expedite the lifting.

Copy of emails dated 30.11.2024 and 11.12.2024; sent by the Respondent No.4 to Respondent No.5, are attached herewith and marked as **DOCUMENT – 5 (Colly)**.

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9. It is pertinent to mention that Respondent No.4 is extending all the support to Respondent No.5 in order to expedite the process of lifting the carbon slurry from their unit. However, receiving no response from the Respondent No.5 to the above letters and emails, Respondent No.4 was constrained to write another letter, dated 24.12.2024, reiterating that in order to complete the lifting by 24.02.2025, Respondent No.5 will have to expedite the lifting. Respondent No.4 also requested the Respondent No.5 to: (i) expedite the lifting of carbon slurry from the ponds to ensure the completion of lifting by 24.02.2025; and (ii) submit an action plan for expeditious lifting of carbon slurry at the earliest.

Copy of letter, dated 24.12.2024 is attached herewith and marked as **DOCUMENT – 6.**

II. RESPONDENT NO.2 (PPCB)

10. The Respondent No.4 simultaneously also wrote a letter, dated 11.11.2024, requesting Respondent No.2 – PPCB, to provide requisite assistance in providing the list of licensed contractors registered with them, who in turn could help to expedite the process of lifting the carbon slurry from the Respondent No.4's unit. Further, Respondent No.4 also requested them to give a suitable date and time for a meeting with the officials of Respondent No.4, in order to discuss and explore a possibility of giving additional work orders to authorized persons under the HWM Rules, 2016.
11. Respondent No. 2 intimated vide their letter dated 10.01.2025 that there is no re-processor of Hazardous Waste of Category 18.2 i.e. Carbon Slurry of Schedule – I of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 in the State of Punjab.

Copy of letter, dated 11.11.2024, sent by the Respondent No. 4 to Respondent No. 2, is attached herewith and marked as **DOCUMENT – 7.**

Intended

Copy of letter, dated 10.01.2025, sent by the Respondent No. 2 to Respondent No. 4, is attached herewith and marked as **DOCUMENT – 8**.

III. RESPONDENT NO.11 (MSTCL)

12. In the meanwhile, the Respondent No.4 vide emails dated: (i) 07.11.2024; (ii) 17.12.2024; and (iii) 18.12.2024; requested Respondent No.11 to provide details related to all the previous registered buyers who participated / registered for the auctions of the carbon slurry and also provide the contact information if available with them. Vide reply, dated 24.12.2024, to the above emails, the Respondent No.11, listed out details of the registered buyers who participated in the auctions from 2019 – 2021.

Copy of emails, dated 07.11.2024; 17.12.2024; and 18.12.2024 are collectively attached herewith and marked as **DOCUMENT – 9 (Colly)**.

Copy of email, dated 24.12.2024 is attached herewith and marked as **DOCUMENT – 10**.

IV. M/S SHIVAM CHEMICALS (OTHER PARTIES)

13. In an endeavour to dispose of the carbon slurry at the earliest, the Respondent No.4 vide emails dated: (i) 07.11.2024; and (ii) 17.12.2024; also approached M/s Shivam Chemicals, requesting them to provide the following documents: (i) latest copy of sale order of carbon slurry executed by them; and (ii) date of expiry of the hazardous waste authorization for carbon slurry of their firm. Vide reply, dated 02.01.2025, to the above emails, M/s Shivam Chemicals clarified that they are working in the field of carbon slurry disposal, however, their current authorization certificate is under renewal.

Copy of emails, dated 07.11.2024 and 17.12.2024 are collectively attached herewith and marked as **DOCUMENT – 11 (Colly)**.

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Copy of email, dated 02.01.2025 is attached herewith and marked as **DOCUMENT – 12.**

14. However, not receiving the appropriate response from M/s Shivam Chemicals, the Respondent No.4, vide email dated 03.01.2025 requested M/s Shivam Chemicals again to provide the following documents: (i) latest copy of sale order of carbon slurry executed by them; and (ii) date of expiry of the hazardous waste authorization for carbon slurry of their firm. The Respondent No.4, vide email dated 14.01.2025 again requested M/s Shivam Chemicals to submit their Valid Hazardous Waste Authorization Certificate.

No response has been received till date.

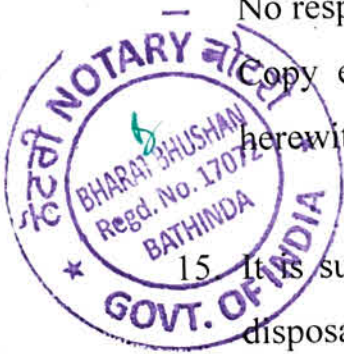
Copy emails, dated 03.01.2025 and 14.01.2025 are collectively attached herewith and marked as **DOCUMENT – 13 (Colly).**

15. It is submitted that there are a lot of intricacies involved in the lifting and disposal of the carbon slurry under the said Rules which must be complied with. As stated above in the correspondences, carbon slurry can only be lifted by contractors authorised by the State or Central Pollution Control Board. Furthermore, carbon slurry cannot be sold directly to its end users in the open market and must be lifted with utmost care and precaution.

16. Thus, as can be seen, the Respondent No.4 has left no stone unturned to ensure safe storage and management of carbon slurry and its efficient disposal. Carbon slurry, last generated by the Respondent No.4 in 2012, is kept in isolated ponds specifically designated for the storage of hazardous waste.

17. Furthermore, in compliance with the Order dated, 15.10.2024 of this Hon'ble Tribunal, the Respondent No.4 as mentioned above has taken

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considerate measures under its belt to ensure a speedy disposal of carbon slurry. It is further reiterated that the Respondent No.4 shall take all steps necessary to support Respondent No.5 or any other licensed contractor in its endeavour and expedite the disposal of carbon slurry lying in its ponds.

18. I state that contents of this Affidavit, except the legal averments, are true and correct to the best of my knowledge and belief. The legal averments contained herein are true and correct on the basis of the legal advice received by me and believed by me to be true and correct.



19. I state that no part of this Affidavit is false and no material facts have been concealed therefrom.

T. Khatiwala

DEPONENT
TARUN KUMAR BATRA
Chief General Manager/Occupier
National Fertilizer Limited
BATHINDA-151003

VERIFICATION:

I, Tarun Kumar Batra, the above named Deponent, do hereby verify that the contents of this Affidavit are true and correct and no material facts have been concealed therefrom.

Verified at Bhatinda on this 16 day of Jan. 2025.

T. Khatiwala

TARUN KUMAR BATRA
Chief General Manager/Occupier
DEPONENT
National Fertilizer Limited
BATHINDA-151003

*I know the deponent/Executant
He/She has signed/Thrust
marked in my presence.*
(J. Das)
N.P.L Township
Bathinda

Entered in my Notarial Register at
Sr. No. *33* Register No. *07*
Date. *16-01-2025*

B
NOTARY
16/1/2025

attested as identified
BHARAT BHUSHAN
Advocate & Notary
Appointed by Govt. of Ind
BATHINDA

16/1/2025
16 JAN 2025



office copy

→ Sr Mgrs (Stores & T/bm)

09-10-2024

10.10.24

→ Sr Mgr - II (S)

To,
The Chief Manager, (Materials),
National Fertilisers Limited,
Bathinda.

*Payal
10/10/24*

Subject: Request for permission to transfer heavily contaminated leftover Soil, Ash & vegetation mixed material from Pond No.1 to 6A.

Dear sir,

It humbly submitted that Pond No. 1 is cleared of all material. Only a thin layer of material alongside the embankments of Carbon Pond No.1, is to required be recovered. The leftover material is highly contaminated with soil, wild growth, vegetation, and fly ash. It cannot be cleared in normal condition and require segregation for further processing.

So, you are kindly requested to allow us to shift this material from Pond No. 1 to 6A by using trolleys and JCB. It would be segregated using screening machine and packed for further disposal. The pond No. 1 may please be considered handed over back to you.

Thanking you,

Sincerely yours,

Nupinder Singh
Nupinder Singh Silvia.

Partner

[Signature]
TRUE COPY



National Fertilizers Limited
(A Government of India Undertaking)
Sibian Road, Bathinda – 151003

Phone: 0164-2760630 (Direct), 2270261, 2760262 (PBX); Fax: 0164-2760270
GST No. 03AAACN0189N2ZD Email: gslayal@nfl.co.in

Ref. No.NFB: ST/D/24-25/Carbon Slurry

Email

Date: 18/10/2024

**M/s Shubham Sales Co.,
Bhiwani Road, 5.30 KM Stone,
Rohtak - 124001**

Subject: Sale Order No. 393 dated 21/06/2022 and subsequent correspondences in this regard.

Reference: Your Emails dated 16/10/2024 regarding permission to transfer the balance mix material from Pond No. 1 to Pond No. 6A.

Sir,

This has reference to the subject Sale Order. We have examined your emails dated 16/10/2024. In this regard it is mentioned that:

You are allowed to transfer the balance mix material from Pond No. 1 to Pond No. 6A at your own cost by using tractor trolley and JCB subject to following conditions:

1. You may shift the material with due care that no spillages of carbon material will be occurred outside the pond area.
2. You shall also ensure that after shifting of balance mix material from Pond No. 1 to Pond No. 6A and segregation at Pond No. 6A, you will lift 100% material (i.e. under size as well as over size material) resulting out from the segregation process in line with our letter dated 21/06/2024.

In case of violation of above conditions, NFL shall have sole and unfettered discretion to discontinue the shifting of balance mix material from Pond No. 1 to Pond No. 6A without any intimation to you depending upon the situation.

Thanking you,

For & on behalf of

National Fertilizers Limited


Gurpreet Singh Layal

Chief Manager (Materials)



नेशनल फर्टिलाइजर्स लिमिटेड
(भारत सरकार का उपक्रम)
बठिंडा इकाई : सिबियाँ रोड, बठिंडा - 151003 पंजाब
दूरभाष : 0164 - 2270261, 2760262
फैक्स : 0164-2270463
E-mail pagrawal@nfl.co.in



NATIONAL FERTILIZERS LIMITED
(A Govt. of India Undertaking)
Bathinda Unit: Sibian Road, Bathinda - 151003
(Punjab)
Phone: 0164-2270261, 2760262
Fax : 0164-2270463
e.mail: pagrawal@nfl.co.in

Ref. No.NFB: ST/D/24-25/Carbon Slurry Email Date: 07/11/2024

M/s Shubham Sales Co.,
Bhiwani Road, 5.30 KM Stone,
Rohtak - 124001

Subject: Sale Order No. 393 Dated 21/06/2022 for lifting of 39600 MT Carbon Slurry & subsequent correspondence in this matter.

Sir,

This has reference to the subject Sale Order. In this regard it is mentioned that the subject Sale Order was placed on you for lifting of 39600 MT Carbon Slurry with lifting period valid till 16/04/2023. Since you had not completed the lifting within the stipulated time period therefore, on your request, NFL had multiple time extended the lifting period. As of now, the lifting period is valid till 24/02/2025 for lifting of complete order quantity. However, till date (i.e. upto 07/11/2024) you have lifted only 5746.860 MT Carbon slurry, which is very meager as compared to the total Sale Order quantity.

We are making all possible efforts to support you to lift the entire material on or before 24/02/2025 by facilitating you as under:

1. By allowing to lift the material on Sundays/ Holidays and also giving extra lifting hours for lifting of material.
2. By allowing segregation of material at carbon ponds by mechanical means (i.e. by using Trommel machine and a covered rotary screen etc.).
3. By giving multiple time extension in lifting period without levying of ground rent.
4. By allowing to transfer the balance mix material from Pond No. 1 to Pond No. 6A for ease of segregation.

पंजीकृत कार्यालय : स्कोप कॉम्प्लेक्स, कोर - III, 7, इन्स्टीट्यूशनल एरिया, लोधी रोड, नई दिल्ली - 110003, दूरभाष: 011-24360066, फैक्स: 011-24361553
Regd. Office : Scope Complex Core - III, 7, Institutional Area, Lodhi Road, New Delhi - 110003, Tel : 011-24360066, Fax: 011-24361553
CIN : L74899DL1974GO1007417 Website : <http://www.nationalfertilizers.com>

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07/11/24

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नेशनल फर्टिलाइजर्स लिमिटेड
(भारत सरकार का उपक्रम)
बठिंडा इकाई : सिवियों रोड, बठिंडा - 151003 पंजाब
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NATIONAL FERTILIZERS LIMITED
(A Govt. of India Undertaking)
Bathinda Unit: Sibian Road, Bathinda - 151003
(Punjab)
Phone: 0164-2270261, 2760262
Fax : 0164-2270463
e.mail: pagrawal@nfl.co.in

In spite of full support being extended by NFL to lift the material, you are lifting the material at very meager pace as compared to the total Sale Order quantity.

It is also pertinent to mention here that after 30/10/2024 you have not lifted any material.

Hence, you are once again requested to expedite the lifting of Carbon Slurry from Ponds to ensure the completion of lifting by 24/02/2025 and to submit your action plan for expeditious lifting of Carbon Slurry at the earliest.


Thanking you,
For & on behalf of
National Fertilizers Limited

A
07.11.24

Pawan Agrawal
Sr. Manager (Matls – Stores & Tptn.)

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 नेशनल फर्टिलाइजर्स लिमिटेड
 (भारत सरकार का उपक्रम)
 बठिंडा इकाई: मित्रियाँ रोड, बठिंडा -151003
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 Fax : 0164-2270463
 e-mail: gslayat@nfl.co.in

Ref. No.NFB: ST/D/24-25/Carbon Slurry

Email

Date: 19/11/2024

M/s Shubham Sales Co.,
Bhiwani Road, 5.30 KM Stone,
Rohtak - 124001

Subject: Sale Order No. 393 Dated 21/06/2022 for lifting of 39600 MT Carbon Slurry & subsequent correspondence in this matter.

Sir,

This has reference to the subject Sale Order & our earlier reminder dated 07/11/2024 for expediting the lifting of Carbon Slurry. In this regard it is mentioned that till date (i.e. upto 19/11/2024) you have lifted only 5746.860 MT Carbon slurry, which is very meager as compared to the total Sale Order quantity.

We are making all possible efforts to support you to lift the entire material on or before 24/02/2025 by facilitating you as under:

1. By allowing to lift the material on Sundays/ Holidays and also giving extra lifting hours for lifting of material.
2. By allowing segregation of material at carbon ponds by mechanical means (i.e. by using Trommel machine and a covered rotary screen etc.).
3. By giving multiple time extension in lifting period without levying of ground rent.
4. By allowing to transfer the balance mix material from Pond No. 1 to Pond No. 6A for ease of segregation.

Inspite of full support by NFL to lift the material, you are lifting the material at very meager pace as compared to the total Sale Order quantity. Further, it is also pertinent to mention here that during last 20 days (i.e. after 30/10/2024) you have not lifted any material.

पंजीकृत कार्यालय: स्कोप कॉम्प्लेक्स, कोर- III, 7, इन्स्टीट्यूशनल एरिया, लोधी रोड,

नई दिल्ली -110003, दूरभाष:011-24360066, फ़ैक्स:011-24361553

Regd. Office : Scope Complex Core - III, 7, Institutional Area, Lodhi Road, New Delhi - 110003,
 Tel : 011-24360066, Fax: 011-24361553

CIN : L74899DL1974GO1007417 Website: <http://www.nationalfertilizers.com> @nationalfertilizers


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नेशनल फर्टिलाइजर्स लिमिटेड
(भारत सरकार का उपक्रम)
बठिंडा इकाई: सिवियाँ रोड, बठिंडा -151003
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फैक्स : 0164-2270463
E-mail nskay@nfl.com



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Bathinda Unit: Sibian Road, Bathinda -
151003 (Punjab)
Phone: 0164-2270261, 2760262
Fax : 0164-2270463
e-mail: nskay@nfl.com

In view of above you are once again requested to expedite the lifting of Carbon Slurry from Ponds to ensure the completion of lifting by 24/02/2025 and submit your action plan for expeditious lifting of Carbon Slurry at the earliest.

Thanking you,

For & on behalf of
National Fertilizers Limited


19/11/24
Gurpreet Singh Layal
Chief Manager (Matls.)

पंजीकृत कार्यालय: स्कोप कॉम्प्लेक्स, कोर- III, 7, इन्स्टीट्यूशनल एरिया, लोधी रोड,
नई दिल्ली -110003, दूरभाष: 011-24360066, फैक्स: 011-24361553
Regd. Office : Scope Complex Core - III, 7, Institutional Area, Lodhi Road, New Delhi - 110003,
Tel : 011-24360066, Fax: 011-24361553
CIN : L74899DL1974GO1007417 Website: <http://www.nationalfertilizers.com> @nationalfertilizers


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Expedite lifting of Carbon Slurry against Sale Order No. 393 dated 21.06.2022.

Punit Jain <punit.jain@nfl.co.in>

Sat, Nov 30, 2024 at 10:50 AM

To: "Shubham Sales Co. Rohtak" <shubhamsalescom@gmail.com>

Cc: Gurpreet Singh Loyal <gslayal@nfl.co.in>, Pawan Agrawal <pagrawal@nfl.co.in>

M/s Shubham Sales Co.,
Bhiwani Road, 5.30 KM Stone,
Rohtak - 124001

Subject: To expedite the lifting of Carbon Slurry against Sale Order No. 393 dated 21.06.2022

Dear Sir

This has reference to the subject Sale Order & our earlier reminder dated 07/11/2024 & 19/11/2024 for expediting the lifting of carbon slurry. In this regard, it is mentioned that during the month of November-2024 you have neither lifted any material nor given any reply to our reminders for expediting the lifting of carbon slurry.

Till date you have lifted only 5746.860 MT Carbon Slurry. In spite of our full support as earlier mentioned in our letters dated 07/11/2024 & 19/11/2024, you have not lifted any material in the month of November-2024.

In view of above, you are once again requested to expedite the lifting of Carbon slurry to ensure the completion of lifting by 24/02/2025 and submit your action plan for expeditious lifting of Carbon slurry at the earliest.

आपको धन्यवाद,

सादर

पुनीत जैन / PUNIT JAIN

उप प्रबंधक (सामग्री) / Deputy Manager (Materials)

उनके लिए और उनकी तरफ से / For and on behalf of

नेशनल फर्टिलाइजर्स लिमिटेड, बठिंडा / National Fertilizers Ltd, Bathinda-151003

मोबाइल न. / Mobile No 7597288501 / 9878115459

ई मेल/Email: punit.jain@nfl.co.in

REGD. OFFICE : SCOPE COMPLEX, CORE-III, 7 INSTITUTIONAL AREA, LODHI ROAD, NEW DELHI - 110 003, Tel: 011-24360066, FAX: 24361553, CIN: L74899DL1974GO1007417, Website: www.nationalfertilizers.com

[Quoted text hidden]


TRUE COPY

Expedite lifting of Carbon Slurry against Sale Order No. 393 dated 21.06.2022.

Gurpreet Singh Layal <gslayal@nfl.co.in>
To: "Shubham Sales Co. Rohtak" <shubhamsalescom@gmail.com>
Cc: Pawan Agrawal <pagrawal@nfl.co.in>, Punit Jain <punit.jain@nfl.co.in>

Wed, Dec 11, 2024 at 3:42 PM

Reminder:

Dear Sir

With reference to our trailing mail, till date we have not received any response from your side.

Further, it is mentioned that after 30/10/2024 you have not lifted any material against the subject Sale Order.

Therefore, you are once again requested to expedite the lifting of Carbon slurry to ensure the completion of lifting by 24/02/2025 and submit your action plan for expeditious lifting of Carbon slurry at the earliest.

Regards

Gurpreet Singh Layal
Chief Manager (Materials)

From: Punit Jain <punit.jain@nfl.co.in>
Sent: Saturday, November 30, 2024 10:50 AM
To: Shubham Sales Co. Rohtak <shubhamsalescom@gmail.com>
Cc: Gurpreet Singh Layal <gslayal@nfl.co.in>; Pawan Agrawal <pagrawal@nfl.co.in>
Subject: Re: Expedite lifting of Carbon Slurry against Sale Order No. 393 dated 21.06.2022.

[Quoted text hidden]



TRUE COPY



NATIONAL FERTILIZERS LIMITED
(A Govt. of India Undertaking)
Bathinda Unit: Sibian Road, Bathinda - 151003 (Punjab)
Phone: 0164-2270261, 2760262
Fax : 0164-2270463
e.mail: gslayal@nfl.co.in

Ref. No.NFB: ST/D/24-25/Carbon Slurry

Email

Date: 24/12/2024

M/s Shubham Sales Co.,
Bhiwani Road, 5.30 KM Stone,
Rohtak - 124001

Subject: Sale Order No. 393 Dated 21/06/2022 for lifting of 39600 MT Carbon Slurry & subsequent correspondence in this matter.

Sir,

This has reference to the subject Sale Order. In this regard it is mentioned that the subject Sale Order was placed on yourself for lifting of 39600 MT Carbon Slurry with validity of lifting period till 16/04/2023. Since you had not completed the lifting within the stipulated time period, extension in lifting period was given to you on number of occasions at your own request. As of now, the lifting period is valid till 24/02/2025 for lifting of complete carbon slurry.

Please take note that till 23/12/2024, only 5746.860 MT of Carbon Slurry has been lifted. Further, in last six months period (w.e.f. 24/06/2024 to 23/12/2024) only 1699.740 MT Carbon slurry has been lifted from your side. Further you have failed to lift the Carbon Slurry since 30/10/2024.

It may be recalled that NFL has made all possible endeavors to facilitate lifting of complete carbon slurry by allowing you:

1. To lift the material on Sundays/ Holidays and also giving extra lifting hours for lifting of material.
2. Segregation of material at carbon ponds by mechanical means (i.e. by using Trommel machine and a covered rotary screen etc.).
3. To give multiple time extension in lifting period without levying of ground rent.
4. To transfer the balance mix material from Pond No. 1 to Pond No. 6A for ease of segregation.

In view of above no action plan has been submitted from your side to expedite lifting of carbon slurry by 24/02/2025.

REGD. OFFICE : SCOPE COMPLEX, CORE-III, 7th INSTITUTIONAL AREA, LODHI ROAD, NEW DELHI - 110 003, Tel: 011-24360066, CIN: L74899DL1974GO1007417, Website: www.nationalfertilizers.com

TRUE COPY



नेशनलफर्टिलाइजर्सलिमिटेड

(भारतसरकारकाउपक्रम)

बठिंडाइकाई सिबियाँरोड, बठिंडा - 151003 पंजाब

दूरभाष : 0164 - 2270261, 2760262

फैक्स : 0164-2270463

E-mail: gslayal@nfl.co.in



NATIONAL FERTILIZERS LIMITED

(A Govt. of India Undertaking)

Bathinda Unit: Sibian Road, Bathinda - 151003 (Punjab)

Phone: 0164-2270261, 2760262

Fax : 0164-2270463

e.mail: gslayal@nfl.co.in

Your attention is drawn on NIT Clause No. 27.3, which states that:

“Buyer shall be singularly responsible to secure strict compliance with all Central and State laws as well as rules, regulations, by-laws and order of the local authorities as may be in force from time to time. And buyer shall indemnify seller from any penalty, loses, legal suit arising out of non-compliance of the above by the buyer either willfully or by ignorance.”

In view of the forgoing, you are once again requested to expedite the lifting of Carbon Slurry and submit your action plan within one week's in compliance with the directions of Hon'ble NGT's order as we have to submit the compliance report before Hon'ble NGT.

This is without prejudice to our rights and contentions in the subject matter.

Thanking you,

For & on behalf of

National Fertilizers Limited

Gurpreet Singh Layal

Chief Manager (Matls.)

REGD. OFFICE : SCOPE COMPLEX, CORE-III, 7 INSTITUTIONAL AREA, LODHI ROAD, NEW DELHI - 110 003, Tel: 011-24360066, FAX: 24361553, CIN: L74899DL1974GO1007417, Website: www.nationalfertilizers.com


TRUE COPY



नॅशनल फर्टिलाइजर्स लिमिटेड
(भारत सरकार का उपक्रम)

बठिंडा इकाई : सिबियॉ रोड, बठिंडा - 151003 पंजाब
दूरभाष : 0164 - 2270220, 2760200
फैक्स : 0164-2270463



A Navratna Company

NATIONAL FERTILIZERS LIMITED
(A Govt. of India Undertaking)

Bathinda Unit: Sibian Road, Bathinda - 151003 (Punjab)
Ph.: 0164-2270220, 2760200
Fax: 0164-2270463

Ref: NFB/LAB/PPCB/2024

Dated : 11.11.2024

To
Environmental Engineer,
Punjab Pollution Control Board,
Zonal Office, Street No.12,
Power House Road,
Bathinda.

Subject: Compliance of the Directions given by Hon'ble NGT in the matter OA 620/2022 titled as Kaushal Kishore v/s State of Punjab & Ors.

Reference: 1. Order dated 28.08.2024 by Hon'ble NGT
2. Order dated 15.10.2024 by Hon'ble NGT
3. Our letter No. NFB/LAB/PPCB/2024, dated 23.09.2024 to EE, PPCB

Dear Sir,

This is in reference to above said Orders on the cited subject. NFL, Bathinda vide its letter dated 23.09.2024 had earlier requested to provide the list of Licensed Contractors, registered with the PPCB, who in turn could help to expedite the process of lifting the Carbon Slurry in a time bound manner. However, no reply has been received till date.

In compliance with the order dated 15.10.2024 passed by Hon'ble NGT, the Unit requested to provide up-to-date list of parties registered with Metal Scrap Trading Corporation Limited (MSTCL) dealing in disposal of Carbon Slurry. In reply vide email dated 17.09.2024 MSTCL clarified that as per records M/s Shubham Sales Co., Rohtak is the only party dealing in Carbon Slurry. Further, Unit also approached M/s. Mirzapur Metal Refinery, Mirzapur as they participated in the initial tenders floated by NFL, Bathinda for disposal of Carbon Slurry. During telephonic conversation on 19.09.2024, M/s Mirzapur Metal Refinery clarified that they have stopped dealing in disposal of Carbon Slurry. Further Unit also contacted M/s Shivam Chemicals, Panipat who had earlier participated in the tender floated by NFL for disposal of Carbon Slurry. M/s Shivam Chemicals stated that they are dealing in disposal of Carbon Slurry, however their current Authorization is under renewal. Thereafter, NFL sought information from M/s Shivam Chemical to provide the latest copy of Sale Order executed by them for disposal of Carbon Slurry and certificate of Authorization of Hazardous waste.

Hon'ble NGT vide its Order dated 15.10.2024 has directed to explore the methodologies for expeditious disposal of carbon slurry. Therefore, in view of above, it is once again requested to extend requisite assistance in providing the list of Licensed Contractors, registered with the PPCB, who in turn could help to expedite the process of lifting

कॉर्पोरेट कार्यालय : ए-11, सेक्टर-24, नोएडा - 201301 (उ.प्र.), दूरभाष : 0120-2412383, फैक्स : 0120-2412384
Corporate Office : A-11, Sector - 24, Noida - 201301 (UP), Tel : 0120-2412383, Fax : 0120 - 2412384

पंजीकृत कार्यालय : स्कोप कॉम्प्लेक्स ,फोर - III , 7, इन्स्टिट्यूशनल एरिया, लोधी रोड, नई दिल्ली- 110003. दूरभाष: 011-24361252, फैक्स: 011-24361553
Regd. Office : Scope Complex Core - III , 7, Institutional Area , Lodhi Road, New Delhi -110003 ,Tel : 011-24361252, Fax: 011-24361553
CIN : L74899DL1974GO1007417 Website www.nationalfertilizers.com @nationalfertilizers


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Carbon Slurry from NFL, Bathinda. Further it is also requested to give suitable date and time for a meeting to officials to discuss and explore the possibility of giving additional work orders to authorized persons under Hazardous and Other Waste (Management and Transboundary Movement) Rules 2016 for disposal of Carbon Slurry.

Yours Truly,

For National Fertilizers Limited, Bathinda

[Handwritten signature]

(H L Thandi)
Chief Manger (Lab)



Received
[Signature]
14.11.24





PUNJAB POLLUTION CONTROL BOARD

Zonal Office, Street No. 12, Power House Road, Bathinda
Email : seezobti@gmail.com



LIFE 20
Lifestyle for Environment

Document-8

Registered

Dated 10/01/2025

No. 109

To

M/s National Fertilizers Ltd.,
Sivian Road, Bathinda.

Subject: Imposition of Environmental Compensation (EC) – order thereof.

Ref: Industry's letter dated 24.10.2024

In regard to letter under reference, the Board was requested to provide an up to date list of the licensed contractors registered with the State Board, who in turn could assist the industry in expediting the process of lifting the carbon slurry in a time bound manner.

In regard to above, it is intimated that there is no re-processor of hazardous waste of category 18.2 i.e. carbon slurry of schedule-I of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 in the State of Punjab.

This is for your kind information please.

[Signature]
10/01/2025

**Environmental Engineer (ZB)
For Chairman, PPCB**

Endst. No. _____

Dated _____

A copy of the above is forwarded to the Environmental Engineer, Punjab Pollution Control Board, Regional Office, Bathinda for information and further necessary action please.

[Signature]
TRUE COPY

[Signature]
**Environmental Engineer (ZB)
For Chairman, PPCB**



Punit Jain <punit.jain@nfl.co.in>

Provide the list of registered parties dealing in Carbon Slurry (under HWM Rules-2016 Cat. 18.2 Schd. – I) available with M/s MSTC.

Punit Jain <punit.jain@nfl.co.in>

Thu, Nov 7, 2024 at 4:19 PM

To: pankajkumar@mstcindia.co.in

Cc: Gurpreet Singh Layal <gslayal@nfl.co.in>, Pawan Agrawal <pagrawal@nfl.co.in>, RM CRO <bmcdgmstc@mstcindia.in>, cdgopn2@mstcindia.in

REMINDER

Dear Sir

Kindly refer to our previous emails and telephonic discussion in the subject matter, You are once again requested to provide all the previous registered buyers who participated / registered for the auctions of the Carbon Slurry and also provide the contact information (i.e. Mobile No., Email ID) if available with MSTC.

आपको धन्यवाद,

सादर

पुनीत जैन / PUNIT JAIN

उप प्रबंधक (सामग्री) / Deputy Manager (Materials)

उनके लिए और उनकी तरफ से / For and on behalf of

नेशनल फर्टिलाइजर्स लिमिटेड, बठिंडा / National Fertilizers Ltd, Bathinda-151003
मोबाइल न. / Mobile No 7597288501 / 9878115459

ई मेल/Email: punit.jain@nfl.co.in

REGD. OFFICE : SCOPE COMPLEX, CORE-III, 7 INSTITUTIONAL AREA, LODHI ROAD, NEW DELHI - 110 003, Tel: 011-24360066, FAX: 24361553, CIN: L74899DL1974GO1007417, Website: www.nationalfertilizers.com

[Quoted text hidden]


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Provide the list of registered parties dealing in Carbon Slurry (under HWM Rules-2016 Cat. 18.2 Schd. – I) available with M/s MSTC.

Punit Jain <punit.jain@nfl.co.in>
To: pankajkumar@mstcindia.co.in, RM CRO <bmcdgmstc@mstcindia.in>
Cc: Gurpreet Singh Layal <gslayal@nfl.co.in>, Pawan Agrawal <pagrawal@nfl.co.in>

Tue, Dec 17, 2024 at 12:11 PM

Reminder:

Dear Sir

Kindly refer to our previous emails and telephonic discussion in the subject matter, You are once again requested to provide all the previous registered buyers who participated / registered for the auctions of the Carbon Slurry and also provide the contact information (i.e. Mobile No., Email ID) if available with MSTC.

आपको धन्यवाद,

सादर

पुनीत जैन / PUNIT JAIN

उप प्रबंधक (सामग्री) / Deputy Manager (Materials)

उनके लिए और उनकी तरफ से / For and on behalf of

नेशनल फर्टिलाइजर्स लिमिटेड, बठिंडा / National Fertilizers Ltd, Bathinda-151003
मोबाइल न. / Mobile No 7597288501 / 9878115459

ई मेल/Email: punit.jain@nfl.co.in

REGD. OFFICE : SCOPE COMPLEX, CORE-III, 7 INSTITUTIONAL AREA, LODHI ROAD, NEW DELHI - 110 003, Tel: 011-24360066, FAX: 24361553, CIN: L74899DL1974GO1007417, Website: www.nationalfertilizers.com

On Thu, Nov 7, 2024 at 4:19PM Punit Jain <punit.jain@nfl.co.in> wrote:

REMINDER

Dear Sir

Kindly refer to our previous emails and telephonic discussion in the subject matter, You are once again requested to provide all the previous registered buyers who participated / registered for the auctions of the Carbon Slurry and also provide the contact information (i.e. Mobile No., Email ID) if available with MSTC.

आपको धन्यवाद,

सादर

पुनीत जैन / PUNIT JAIN

उप प्रबंधक (सामग्री) / Deputy Manager (Materials)

उनके लिए और उनकी तरफ से / For and on behalf of

नेशनल फर्टिलाइजर्स लिमिटेड, बठिंडा / National Fertilizers Ltd, Bathinda-151003
मोबाइल न. / Mobile No 7597288501 / 9878115459

ई मेल/Email: punit.jain@nfl.co.in

REGD. OFFICE : SCOPE COMPLEX, CORE-III, 7 INSTITUTIONAL AREA, LODHI ROAD, NEW DELHI - 110 003, Tel: 011-24360066, FAX: 24361553, CIN: L74899DL1974GO1007417, Website: www.nationalfertilizers.com

On Wed, Sep 25, 2024 at 2:28 PM Punit Jain <punit.jain@nfl.co.in> wr

Reminder:



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Dear Sir

Kindly refer to our previous emails and telephonic discussion in the subject matter, You are once again requested to provide all the previous registered buyers who participated / registered for the auctions of the Carbon Slurry and also provide the contact information (i.e. Mobile No., Email ID) if available with MSTC.

आपको धन्यवाद,

सादर

पुनीत जैन / PUNIT JAIN

उप प्रबंधक (सामग्री) / Deputy Manager (Materials)

उनके लिए और उनकी तरफ से / For and on behalf of

नेशनल फर्टिलाइजर्स लिमिटेड, बठिंडा / National Fertilizers Ltd, Bathinda-151003
मोबाइल नं. / Mobile No 7597288501 / 9878115459

ई मेल/Email: punit.jain@nfi.co.in

REGD. OFFICE : SCOPE COMPLEX, CORE-III, 7 INSTITUTIONAL AREA, LODHI ROAD, NEW DELHI - 110 003, Tel: 011-24360066, FAX: 24361553, CIN: L74899DL1974GO1007417, Website: www.nationalfertilizers.com

On Fri, Sep 20, 2024 at 10:08AM Punit Jain <punit.jain@nfi.co.in> wrote:

Dear Sir

You are requested to provide all the previous registered buyers who participated / registered for the auctions of the Carbon Slurry and also provide the contact information (i.e. Mobile No., Email ID) if available with MSTC.

आपको धन्यवाद,

सादर

पुनीत जैन / PUNIT JAIN

उप प्रबंधक (सामग्री) / Deputy Manager (Materials)

उनके लिए और उनकी तरफ से / For and on behalf of

नेशनल फर्टिलाइजर्स लिमिटेड, बठिंडा / National Fertilizers Ltd, Bathinda-151003
मोबाइल नं. / Mobile No 7597288501 / 9878115459

ई मेल/Email: punit.jain@nfi.co.in

REGD. OFFICE : SCOPE COMPLEX, CORE-III, 7 INSTITUTIONAL AREA, LODHI ROAD, NEW DELHI - 110 003, Tel: 011-24360066, FAX: 24361553, CIN: L74899DL1974GO1007417, Website: www.nationalfertilizers.com

On Tue, Sep 17, 2024 at 6:00 PM Keshav Arora <karora@mstcindia.co.in> wrote:

Dear Sir,

Kindly refer to your trailing mail. As per records, as on today 17-09-2024 at MSTC, Buyer **M/s shubham sales co, Rohtak** is dealing in Carbon Slurry with validity till 30-09-2024 as per Haryana State Pollution Control Board Authorization Cum Passbook submitted by buyer at MSTC and found valid as on date.

सादर धन्यवाद,

केशव अरोरा

उप प्रबंधक

एम एस टी सी लिमिटेड, चंडीगढ़
कार्यालय



Thanks and regards,

Keshav Arora

Deputy Manager

garh


TRUE COPY



अस्वीकरण

इस ईमेल की सामग्री और कोई भी अनुलग्नक गोपनीय हैं और केवल नामित प्राप्तकर्ता (ओं) के लिए अभिप्रेत हैं। यह कोई संलग्न नहीं करेगा प्रवर्तक या एमएसटीसी लिमिटेड या उसके सहयोगियों पर दायित्व। इस ईमेल में प्रस्तुत कोई भी विचार या राय पूरी तरह से लेखक के हैं और जरूरी नहीं कि एमएसटीसी लिमिटेड या उसके सहयोगियों की राय प्रतिबिंबित हो। प्रजनन, प्रसार, नकल, प्रकटीकरण का कोई भी रूप, इस ईमेल के लेखक की पूर्व लिखित सहमति के बिना इस संदेश का संशोधन, वितरण और / या प्रकाशन सख्ती से है

निषिद्ध। यदि आपको यह ईमेल त्रुटि में प्राप्त हुआ है, तो कृपया इसे हटा दें और प्रेषक को तुरंत सूचित करें

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Prohibited. If you have received this email in error, please delete it and notify the sender immediately

From: Punit Jain <punit.jain@nfl.co.in>

Sent: 17 September 2024 14:52

To: Keshav Arora <karora@mstcindia.co.in>

Cc: Gurpreet Singh Layal <gslayal@nfl.co.in>; Pawan Agrawal <pagrawal@nfl.co.in>

Subject: Provide the list of registered parties dealing in Carbon Slurry (under HWM Rules-2016 Cat. 18.2 Schd. – I) available with M/s MSTC.

Subject: Provide the list of registered parties dealing in Carbon Slurry (under HWM Rules-2016 Cat. 18.2 Schd. – I) available with M/s MSTC.

Reference: Auction No. MSTC/CDG/NATIONAL FERTILIZERS LIMITED/11/BATHINDA/20-21/22287 Dated 12/01/2021 for disposal of Carbon Slurry.

Against above referred E-auction, H-1 bid of M/s Shubham Sales Co., Rohtak has been accepted and Acceptance letter dated 20/04/2021 and 1st DO for 13860 MT Carbon Slurry was issued to M/s Shubham Sales Co., Rohtak. Till date Party has not completed the lifting of the auctioned material.

Further, you are requested to Provide the list of registered parties dealing in Carbon Slurry (under HWM Rules-2016 Cat. 18.2 Schd. – I) available with M/s MSTC at the earliest.

आपको धन्यवाद,

सादर

पुनीत जैन / PUNIT JAIN

उप प्रबंधक (सामग्री) / Deputy Manager (Materials)

उनके लिए और उनकी तरफ से / For and on behalf of

नेशनल फर्टिलाइज़र्स लिमिटेड, बठिंडा / National Fertilizers Ltd, Bathinda-151003

मोबाइल न. / Mobile No 7597288501 / 9878115459

ई मेल/Email: punit.jain@nfl.co.in


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अस्वीकरण : यह संदेश गोपनीय एवं विशेषाधिकृत है | यह ईमेल एवं इसके साथ प्रेषित फाईलें, गोपनीय और केवल संबोधित व्यक्ति या संस्था के उपयोग के लिए हैं | यदि आपको यह ईमेल गलती से प्राप्त हुआ है तो आप इस ईमेल का प्रसार, वितरण या प्रतिलिपि न करें, प्रेषक को तुरंत ईमेल द्वारा सूचित करें और अपने सिस्टम से इस ईमेल को हटा दें | प्रेषिती के अतिरिक्त अन्य किसी के द्वारा किसी भी ढंग से इस ईमेल का उपयोग अनाधिकृत है और ऐसा कोई उपयोग उपयुक्त कार्रवाई के लिये उत्तरदायी होगा |

नेशनल फर्टिलाइजर्स लिमिटेड ने यह सुनिश्चित करने के लिये समुचित सावधानी बरती है कि इस ईमेल में कोई भी वायरस न रहे, तथापि इस ईमेल अथवा संलग्नक के उपयोग से होने वाली किसी भी हानि अथवा क्षति के लिए एनएफएल जिम्मेदार नहीं होगा |

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Provide the list of registered parties dealing in Carbon Slurry (under HWM Rules-2016 Cat. 18.2 Schd. – I) available with M/s MSTC.

Punit Jain <punit.jain@nfl.co.in>
To: ssharma@mstcindia.co.in, RM CRO <bmcldgmstc@mstcindia.in>
Cc: gslayal@nfl.co.in, pagrawal@nfl.co.in, pankajkumar@mstcindia.co.in

Wed, Dec 18, 2024 at 10:52 AM

Dear Sir

With reference to trailing mail, following e-auctions were conducted earlier for sale / disposal of Carbon Slurry through MSTC Chandigarh office on behalf of our unit:

1. Auction No. MSTC/CDG/NATIONAL FERTILIZERS LIMITED/23/ BATHINDA/19-20/25127 dated 30.12.2019
2. Auction No. MSTC/CDG/NATIONAL FERTILIZERS LIMITED/24/BATHINDA/19-20/32703 dated 20.02.2020
3. Auction No. MSTC/CDG/NATIONAL FERTILIZERS LIMITED/11/ BATHINDA/20-21/22287 dated 12.01.2021

You are requested to provide all the previous registered buyers who participated / registered for the auctions of the Carbon Slurry and also provide the contact information (i.e. Mobile No., Email ID) if available with MSTC.

आपको धन्यवाद,

सादर

पुनीत जैन / PUNIT JAIN

उप प्रबंधक (सामग्री) / Deputy Manager (Materials)

उनके लिए और उनकी तरफ से / For and on behalf of

नेशनल फर्टिलाइजर्स लिमिटेड, बठिंडा / National Fertilizers Ltd, Bathinda-151003
मोबाइल न. / Mobile No 7597288501 / 9878115459

ई मेल/Email: punit.jain@nfl.co.in

REGD. OFFICE : SCOPE COMPLEX, CORE-III, 7 INSTITUTIONAL AREA, LODHI ROAD, NEW DELHI - 110 003, Tel: 011-24360066, FAX: 24361553, CIN: L74899DL1974GO1007417, Website: www.nationalfertilizers.com

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2 attachments



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image001.jpg
5K



image002.png
17K


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Provide the list of registered parties dealing in Carbon Slurry (under HWM Rules-2016 Cat. 18.2 Schd. – I) available with M/s MSTC.

Suneel Sharma <ssharna@mstcindia.co.in>

Tue, Dec 24, 2024 at 11:52 AM

To: Punit Jain <punit.jain@nfl.co.in>

Cc: gslayal@nfl.co.in, pagrawal@nfl.co.in, pankajkumar@mstcindia.co.in, RM CRO <bmcldgmstc@mstcindia.in>

महोदय/महोदया

Dear Sir/Mam

Details of the buyers who participated in the auctions as requested in your trailing email 18.12.24 are given below.

Sr. no.	Buyer Regn. No.	Mob. No.	Email Id.
Auction No. MSTC/CDG/NATIONAL FERTILIZERS LIMITED/23/ BATHINDA/19-20/25127 dated 30.12.2019			
1	SHUBHAM SALES CO./36213	9034680772	shubhamsalesco@gmail.com
2	MIRZAPUR METAL REFINERY/133335	9910930505	mirzapur9450314661@gmail.com
Auction No. MSTC/CDG/NATIONAL FERTILIZERS LIMITED/24/BATHINDA/19-20/32703 dated 20.02.2020			
1	SHIVAM CHEMICAL/119217	9812005805	shivamchemical06@gmail.com
2	shubham sales co/140098	9813122762	shubhamsalescom@gmail.com
3	MIRZAPUR METAL REFINERY/133335	9910930505	mirzapur9450314661@gmail.com
Auction No. MSTC/CDG/NATIONAL FERTILIZERS LIMITED/11/ BATHINDA/20-21/22287 dated 12.01.2021			
1	shubham sales co/140098	9813122762	shubhamsalescom@gmail.com
2	MIRZAPUR METAL REFINERY/133335	9910930505	mirzapur9450314661@gmail.com

The above details may also be checked with data available in Seller's MSTC login or the manual record maintained by NFL, if any.


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सादर धन्यवाद/ Thanks & regards,

सुनील कुमार शर्मा/ Suneel Kumar Sharma,

सहायक प्रबंधक/ Assitant Manager,

एमएसटीसी लिमिटेड चंडीगढ़ क्षेत्रीय कार्यालय/ MSTC Ltd. Chandigarh Regional Office



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Email secured by Check Point

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Carbon Slurry Disposal

Punit Jain <punit.jain@nfl.co.in>

Thu, Nov 7, 2024 at 4:17 PM

To: Shivam Chemicals <shivamchemicals500@gmail.com>

Cc: Gurpreet Singh Layal <gslayal@nfl.co.in>, Pawan Agrawal <pagrawal@nfl.co.in>

REMINDER:

Dear Sir

Kindly refer our trailing mail, you are once again requested to provide the following on priority:

1. Latest Copy of Sale Order of Carbon Slurry executed by you.
2. Date of expiry of the Hazardous Waste Authorization for Carbon Slurry of your firm.

आपको धन्यवाद,

सादर

पुनीत जैन / PUNIT JAIN

उप प्रबंधक (सामग्री) / Deputy Manager (Materials)

उनके लिए और उनकी तरफ से / For and on behalf of

नेशनल फर्टिलाइजर्स लिमिटेड, बठिंडा / National Fertilizers Ltd, Bathinda-151003

मोबाइल न. / Mobile No 7597288501 / 9878115459

ई मेल/Email: punit.jain@nfl.co.in

REGD. OFFICE : SCOPE COMPLEX, CORE-III, 7 INSTITUTIONAL AREA, LODHI ROAD, NEW DELHI - 110 003, Tel: 011-24360066, FAX: 24361553, CIN: L74899DL1974GO1007417, Website: www.nationalfertilizers.com

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Carbon Slurry Disposal

Punit Jain <punit.jain@nfl.co.in>

Tue, Dec 17, 2024 at 12:05 PM

To: Shivam Chemicals <shivamchemicals500@gmail.com>

Cc: Gurpreet Singh Layal <gslayal@nfl.co.in>, Pawan Agrawal <pagrawal@nfl.co.in>

Reminder:

Dear Sir

Kindly refer our trailing mail and as per our telephonic conversations held, you are once again requested to provide the following on priority:

1. Latest Copy of Sale Order of Carbon Slurry executed by you.
2. Date of expiry of the Hazardous Waste Authorization for Carbon Slurry of your firm.

आपको धन्यवाद,

सादर

पुनीत जैन / PUNIT JAIN

उप प्रबंधक (सामग्री) / Deputy Manager (Materials)

उनके लिए और उनकी तरफ से / For and on behalf of

नेशनल फर्टिलाइजर्स लिमिटेड, बठिंडा / National Fertilizers Ltd, Bathinda-151003

मोबाइल न. / Mobile No 7597288501 / 9878115459

ई मेल/Email: punit.jain@nfl.co.in

REGD. OFFICE : SCOPE COMPLEX, CORE-III, 7 INSTITUTIONAL AREA, LODHI ROAD, NEW DELHI - 110 003, Tel: 011-24360066, FAX: 24361553, CIN: L74899DL1974GO1007417, Website: www.nationalfertilizers.com

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Carbon Slurry Disposal

Shivam Chemicals <shivamchemicals500@gmail.com>
To: Punit Jain <punit.jain@nfl.co.in>

Thu, Jan 2, 2025 at 3:02 PM

Respected Sir,

As per our telephonic conversation and the information provided by you in the mail, I would like to confirm you that currently I am working in the field of Carbon Slurry disposal. I would also like to bring to your notice that my current authorisation certificate is under renewal. I could also get a new certificate if you provide us with an opportunity for carbon slurry disposal for your future endeavours.

We guarantee you the best carbon slurry disposal services. Kindly provide us with the information about your future carbon slurry disposal requirements.

On Tue, 17 Dec 2024 at 12:05 PM, Punit Jain <punit.jain@nfl.co.in> wrote:

Reminder:

Dear Sir

Kindly refer our trailing mail and as per our telephonic conversations held, you are once again requested to provide the following on priority:

1. Latest Copy of Sale Order of Carbon Slurry executed by you.
2. Date of expiry of the Hazardous Waste Authorization for Carbon Slurry of your firm.

आपको धन्यवाद,

सादर

पुनीत जैन / PUNIT JAIN

उप प्रबंधक (सामग्री) / Deputy Manager (Materials)

उनके लिए और उनकी तरफ से / For and on behalf of

नेशनल फर्टिलाइजर्स लिमिटेड, बठिंडा / National Fertilizers Ltd, Bathinda-151003
मोबाइल न. / Mobile No 7597288501 / 9878115459

ई मेल/Email: punit.jain@nfl.co.in

REGD. OFFICE : SCOPE COMPLEX, CORE-II
24360066, FAX: 24361553, CIN: L74899DL19


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LAREA, LODHI ROAD, NEW DELHI - 110 003, Tel: 011-
bsite: www.nationalfertilizers.com

On Thu, Nov 7, 2024 at 4:17 PM Punit Jain <punit.jain@nfl.co.in> wrote:

REMINDER:

Dear Sir

Kindly refer our trailing mail, you are once again requested to provide the following on priority:

1. Latest Copy of Sale Order of Carbon Slurry executed by you.
2. Date of expiry of the Hazardous Waste Authorization for Carbon Slurry of your firm.

आपको धन्यवाद,

सादर

पुनीत जैन / PUNIT JAIN

उप प्रबंधक (सामग्री) / Deputy Manager (Materials)

उनके लिए और उनकी तरफ से / For and on behalf of

नेशनल फर्टिलाइजर्स लिमिटेड, बठिंडा / National Fertilizers Ltd, Bathinda-151003

मोबाइल न. / Mobile No 7597288501 / 9878115459

ई मेल/Email: punit.jain@nfl.co.in

REGD. OFFICE : SCOPE COMPLEX, CORE-III, 7 INSTITUTIONAL AREA, LODHI ROAD, NEW DELHI - 110 003, Tel: 011-24360066, FAX: 24361553, CIN: L74899DL1974GO1007417, Website: www.nationalfertilizers.com

On Wed, Sep 25, 2024 at 5:17 PM Punit Jain <punit.jain@nfl.co.in> wrote:

Sir

With respect to trailing mail and as per telephonic discussion, you are once again requested to provide the following on priority:

1. Latest Copy of Sale Order of Carbon Slurry executed by you.
2. Date of expiry of the Hazardous Waste Authorization for Carbon Slurry of your firm.

आपको धन्यवाद,

सादर


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पुनीत जैन / PUNIT JAIN

उप प्रबंधक (सामग्री) / Deputy Manager (Materials)

उनके लिए और उनकी तरफ से / For and on behalf of

नेशनल फर्टिलाइजर्स लिमिटेड, बठिंडा / National Fertilizers Ltd, Bathinda-151003
मोबाइल न. / Mobile No 7597288501 / 9878115459

ई मेल/Email: punit.jain@nfl.co.in

REGD. OFFICE : SCOPE COMPLEX, CORE-III, 7 INSTITUTIONAL AREA, LODHI ROAD, NEW DELHI - 110 003, Tel: 011-24360066, FAX: 24361553, CIN: L74899DL1974GO1007417, Website: www.nationalfertilizers.com

On Mon, Sep 23, 2024 at 2:39 PM Punit Jain <punit.jain@nfl.co.in> wrote:

Sir,

Thanks for your prompt response.

In this regard, you are requested to provide the following:

1. Latest Copy of Sale Order of Carbon Slurry executed by you.
2. Date of expiry of the Hazardous Waste Authorization for Carbon Slurry of your firm.

आपको धन्यवाद,

सादर

पुनीत जैन / PUNIT JAIN

उप प्रबंधक (सामग्री) / Deputy Manager (Materials)

उनके लिए और उनकी तरफ से / For and on behalf of

नेशनल फर्टिलाइजर्स लिमिटेड, बठिंडा / National Fertilizers Ltd, Bathinda-151003
मोबाइल न. / Mobile No 7597288501 / 9878115459

ई मेल/Email: punit.jain@nfl.co.in

REGD. OFFICE : SCOPE COMPLEX, CORE-III, 7 INSTITUTIONAL AREA, LODHI ROAD, NEW DELHI - 110 003, Tel: 011-24360066, FAX: 24361553, CIN: L74899DL1974GO1007417, Website: www.nationalfertilizers.com

On Fri, Sep 20, 2024 at 8:56 AM Shivam Chemicals <shivamchemicals500@gmail.com> wrote:

Respected Sir,

As per our telephonic conversation and the information provided by you in the mail, I would like to confirm you that currently I am working in the field of Carbon Slurry disposal. I would also like to bring to your notice that my current authorisation certificate is under renewal. I would also need a new certificate if you provide us with an opportunity for carbon slurry disposal for your future e


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We guarantee you the best carbon slurry disposal services. Kindly provide us with the information about your future carbon slurry disposal requirements.

On Thu, 19 Sep 2024 at 10:16AM, Punit Jain <punit.jain@nfl.co.in> wrote:

Reminder:

Dear Sir

Kindly refer to our trailing mail and telephonic conversation held today. You are requested to confirm that currently you are working in the field of Carbon Slurry disposal. In case you are working in this field, kindly submit your valid authorization Certificate from Concern State Pollution Control Board enabling us to contact / send you our future enquiries.

आपको धन्यवाद,

सादर

पुनीत जैन / PUNIT JAIN

उप प्रबंधक (सामग्री) / Deputy Manager (Materials)

उनके लिए और उनकी तरफ से / For and on behalf of

नेशनल फर्टिलाइजर्स लिमिटेड, बठिंडा / National Fertilizers Ltd, Bathinda-151003
मोबाइल न. / Mobile No 7597288501 / 9878115459

ई मेल/Email: punit.jain@nfl.co.in

REGD. OFFICE : SCOPE COMPLEX, CORE-III, 7 INSTITUTIONAL AREA, LODHI ROAD, NEW DELHI - 110 003, Tel: 011-24360066, FAX: 24361553, CIN: L74899DL1974GO1007417, Website: www.nationalfertilizers.com

On Sat, Sep 14, 2024 at 3:10 PM Punit Jain <punit.jain@nfl.co.in> wrote:

Dear Sir

Earlier, you participated in our auctions for disposal of Carbon Slurry under HWM Rules-2016 - CAT. 18.2 SCHD-I.

In this regard, you are requested to confirm that currently you are working in the field of Carbon Slurry disposal. In case you are working in this field, kindly submit your valid authorization Certificate from Concern State Pollution Control Board enabling us to contact / send you our future enquiries.

आपको धन्यवाद,

सादर


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पुनीत जैन / PUNIT JAIN

उप प्रबंधक (सामग्री) / Deputy Manager (Materials)

उनके लिए और उनकी तरफ से / For and on behalf of

नेशनल फर्टिलाइजर्स लिमिटेड, बठिंडा / National Fertilizers Ltd, Bathinda-151003
मोबाइल न. / Mobile No 7597288501 / 9878115459

ई मेल/Email: punit.jain@nfl.co.in

REGD. OFFICE : SCOPE COMPLEX, CORE-III, 7 INSTITUTIONAL AREA, LODHI ROAD, NEW DELHI - 110
003, Tel: 011-24360066, FAX: 24361553, CIN: L74899DL1974GO1007417, Website: www.nationalfertilizers.com



अस्वीकरण : यह संदेश गोपनीय एवं विशेषाधिकृत है। यह ईमेल एवं इसके साथ प्रेषित फाईलें, गोपनीय और केवल संबोधित व्यक्ति या संस्था के उपयोग के लिए हैं। यदि आपको यह ईमेल गलती से प्राप्त हुआ है तो आप इस ईमेल का प्रसार, वितरण या प्रतिलिपि न करें, प्रेषक को तुरंत ईमेल द्वारा सूचित करें और अपने सिस्टम से इस ईमेल को हटा दें। प्रेषिती के अतिरिक्त अन्य किसी के द्वारा किसी भी ढंग से इस ईमेल का उपयोग अनाधिकृत है और ऐसा कोई उपयोग उपयुक्त कार्रवाई के लिये उत्तरदायी होगा। नेशनल फर्टिलाइजर्स लिमिटेड ने यह सुनिश्चित करने के लिये समुचित सावधानी बरती है कि इस ईमेल में कोई भी वायरस न रहे, तथापि इस ईमेल अथवा संलग्नक के उपयोग से होने वाली किसी भी हानि अथवा क्षति के लिए एनएफएल जिम्मेदार नहीं होगा।

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अस्वीकरण : यह संदेश गोपनीय एवं विशेषाधिकृत है। यह ईमेल एवं इसके साथ प्रेषित फाईलें, गोपनीय और केवल संबोधित व्यक्ति या संस्था के उपयोग के लिए हैं। यदि आपको यह ईमेल गलती से प्राप्त हुआ है तो आप इस ईमेल का प्रसार, वितरण या प्रतिलिपि न करें, प्रेषक को तुरंत ईमेल द्वारा सूचित करें और अपने सिस्टम से इस ईमेल को हटा दें। प्रेषिती के अतिरिक्त अन्य किसी के द्वारा किसी भी ढंग से इस ईमेल का उपयोग अनाधिकृत है और ऐसा कोई उपयोग उपयुक्त कार्रवाई के लिये उत्तरदायी होगा। नेशनल फर्टिलाइजर्स लिमिटेड ने यह सुनिश्चित करने के लिये समुचित सावधानी बरती है कि इस ईमेल में कोई भी वायरस न रहे, तथापि इस ईमेल अथवा संलग्नक के उपयोग से होने वाली किसी भी हानि अथवा क्षति के लिए एनएफएल जिम्मेदार नहीं होगा।

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Carbon Slurry Disposal

Punit Jain <punit.jain@nfl.co.in>

Fri, Jan 3, 2025 at 11:57 AM

To: Shivam Chemicals <shivamchemicals500@gmail.com>

Cc: Gurpreet Singh Loyal <gslayal@nfl.co.in>, Pawan Agrawal <pagrawal@nfl.co.in>

Dear Sir

Kindly refer our trailing mail and as per our telephonic conversations held, you are once again requested to provide the following on priority:

1. Latest Copy of Sale Order of Carbon Slurry executed by you.
2. Date of expiry of the Hazardous Waste Authorization for Carbon Slurry of your firm.

आपको धन्यवाद,

सादर

पुनीत जैन / PUNIT JAIN

उप प्रबंधक (सामग्री) / Deputy Manager (Materials)

उनके लिए और उनकी तरफ से / For and on behalf of

नेशनल फर्टिलाइजर्स लिमिटेड, बठिंडा / National Fertilizers Ltd, Bathinda-151003

मोबाइल न. / Mobile No 7597288501 / 9878115459

ई मेल/Email: punit.jain@nfl.co.in

REGD. OFFICE : SCOPE COMPLEX, CORE-III, 7 INSTITUTIONAL AREA, LODHI ROAD, NEW DELHI - 110 003, Tel: 011-24360066, FAX: 24361553, CIN: L74899DL1974GO1007417, Website: www.nationalfertilizers.com

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TRUE COPY

Carbon Slurry Disposal

Punit Jain <punit.jain@nfl.co.in>

Tue, Jan 14, 2025 at 9:09 AM

To: Shivam Chemicals <shivamchemicals500@gmail.com>

Cc: Gurpreet Singh Layal <gslayal@nfl.co.in>, Pawan Agrawal <pagrawal@nfl.co.in>

Dear Sir

Kindly refer to our earlier communications on the subject matter.

It is mentioned that till date you have not submitted the valid Hazardous waste Authorization nor any sale order executed by you for disposal of Carbon slurry.

Further, approx. 4 months have been passed since your response that your Hazardous waste licence is under renewal. But till date you have not submitted the copy of Hazardous waste Certificate.

It is mentioned that your firm is only considered for our future disposal activity of Carbon Slurry only if you have valid Hazardous waste certificate and other necessary documents. Therefore, if you are interested in future disposal activity of Carbon Slurry, you are once again requested to get the Hazardous waste Licence and submit the same on priority basis.

आपको धन्यवाद,

सादर

पुनीत जैन / PUNIT JAIN

उप प्रबंधक (सामग्री) / Deputy Manager (Materials)

उनके लिए और उनकी तरफ से / For and on behalf of

नेशनल फर्टिलाइजर्स लिमिटेड, बठिंडा / National Fertilizers Ltd, Bathinda-151003

मोबाइल नं. / Mobile No 7597288501 / 9878115459

ई मेल/Email: punit.jain@nfl.co.in

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